

National Company Law Tribunal

Allahabad Bench

CP NO. 85/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE COMPANY: *Sunita Bansal v/s Jaiprakash Infrotech Ltd*

SECTION OF THE COMPANIES ACT: U/S *73(4)* of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>R. A. Aggarwal</i>	<i>Adv.</i>	<i>Resp.</i>	<i>R. A. Aggarwal</i>
<u>2.</u>	<i>Ashish Prakash</i>	<i>APU</i>	<i>Pt</i>	<i>Ashish Prakash</i>

CP NO.85/ALD//2017

Petitioner represented by their respective counsel. Respondent counsel seeks time for filing vakalatnama as well as to reply.

The matter be listed on 29th August, 2017

Sd

Dated:08.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash